

13

CA 751/94

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CAs 748 to 751/94

Order dt. 7.1.2000

Order pronounced in open Court.
 As per observations contained in
 Order dated 7.1.2000 in separate
 sheets attached to the record of
 CA 748/94, all the bona original
 Applications are rejected. no costs.
 The interim Orders stand vacated.

Viree-
 7/1/2000

Member (C)